

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

25.

**IA(I.B.C)/853(MB)2024,
IA(I.B.C)/883(MB)2024
IN C.P. (IB)/153(MB)2022**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **03.04.2024**

NAME OF THE PARTIES:

Maruti Strips and Ferro
Alloys Private Limited
Vs.
Yatin Steels India Private Limited

SECTION: 9, 12(2) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Gaurav Jalendra, Ld. Counsel for the Applicant/RP present. None present for the Respondent.
2. Ld. Counsel for the RP submits that liquidation of the Corporate Debtor is put up before the CoC for approval and seeks four weeks' time. Time granted.
3. List this matter for further consideration on **14.05.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)